

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29141/2013

THE REGIONAL PROVIDENT FUNDS COMMR.& ANR Petitioner(s)

VERSUS

M/S. PREETI NURSING HOME & ORS. Respondent(s)

(With prayer for interim relief and office report)

Date: 20/11/2013 This Petition was called on for hearing today.

For Petitioner(s) Ms.Ruchi Sahay,adv.
 Mr. Ardhendumauli Kumar Prasad,Adv.

For Respondent(s) Mr.Tanmaya Agarwal,adv.
 Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No.1 is granted time for filing counter affidavit.
Await return of notice of respondent Nos. 2 and 3.
List the matter on 13.01.2014.

		(Sunil Thomas)	
		Registrar	

SB